

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

17. IA 1180/2024 In C.P. (IB)/3171(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.04.2024**

**NAME OF THE PARTIES: Tulsi Extrusions Ltd Vs. Jalgaon City
Municipal Corporation
IN THE MATTER OF
Punjab National Bank
V/s
Tulsi Extrusions Ltd**

Section: 7, 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

IA No. 1180/2024:- Adv. Krushi Shah i/b Adv. Yahya Batatawala appeared for the Applicant. None has appeared for the Respondents. Registry is directed to issue court notice to the Respondents intimating the next date of hearing. List the IA No. 1180/2024 on **14.06.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

16.04.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)